

I.G. of Police, Gujarat

1762. Shri Man Singh P. Patel: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of criminal misconduct and forgery against the suspended Inspector-General of Police, Gujarat State forwarded to the Central Government for seeking permission to prosecute him; and

(b) whether permission has been granted in all such cases?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Of the three cases for sanction of prosecution received from the Government of Gujarat, one has been finalised and the State Government were informed that it would not be appropriate to accord sanction to prosecute the officer, but they were advised to proceed against him departmentally. The two other cases which have been received very recently are under examination of the Government.

Remnants of Harappan Civilization

1763. { **Shrimati Savitri Nigam:**
Shri Vishwa Nath Pandey:
Shri Yamuna Prasad Mandal:
Shri Bal Krishna Singh:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the remnants of Harappan civilization have been found in village Gulistan situated in the ravines of Yamuna and Hindon rivers about 90 miles from Bulandshahar in Uttar Pradesh;

(b) if so, the details of the find and the historical value thereof; and

(c) whether Government have any proposal for excavating the site?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The western part of the mound has yielded Harappan pottery and

the eastern part only Painted Grey Ware and Plain Grey Ware which succeeded the Harappan culture.

(c) There is no immediate proposal for excavating the site.

Financial Assistance to Schools in Mysore

1764. Dr. Sarojini Mahishi: Will the Minister of Education be pleased to state:

(a) the reasons for the inordinate delay in recommending the financial assistance to the upgraded higher secondary schools in Mysore State; and

(b) the steps Government have taken to see that the assistance is given in time?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The scheme for upgrading of high schools to the higher secondary pattern is in the State sector and is eligible for 50 per cent Central assistance if included, in the State annual plan. The question of recommending financial assistance by the Government of India, therefore, does not arise. Assistance for approved pattern schemes is released according to an agreed formula; this ensures that assistance is given in time.

Wage Board for Education Workers

1765. Dr. Sarojini Mahishi: Will the Minister of Education be pleased to state:

(a) whether Government are setting up a Wage Board for workers in the field of education; and

(b) whether, in view of the different scales and problems of fixation of seniority and allied matters prevailing all over the country in the field of Education, the Government will take measures to expedite the setting up of the said Board?